

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
**(Through Hybrid Mode)**

**Item No.125**

**IA(I.B.C)/207(CH) 2024, IA(I.B.C)/191(CH) 2024,**

**IA No. 2665/23**

**In**

**CP (IB) No.155/Chd/Pb/2021**

**(Admitted)**

**IN THE MATTER OF:**

**Sheel Auto Industries Pvt. Ltd.**

**..Petitioner**

**Under Section: 10, 19(2), 60(5) IBC 2016**

**Order delivered on 29.01.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 06.03.2024.

Sd/-

**Court Officer**